

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.209/252/HDB/2017
NAME OF THE COMPANY	Pasura illuminaries Pvt Ltd
NAME OF THE PETITIONER(S)	Pasura illuminaries Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	PCS	Saurabh Poddar 1977@gmail.com, 95811 86260	S. Poddar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Saurabh Poddar, Learned PCS for the Applicant Company.

Post the case on 22.03.2018 for final hearing.

Member (T)

Member (J)

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